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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे । श्री अर्जुन राम मेघवाल ।

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, श्री किरिन रिजीजू की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

1. (एक) दादरा और नागर हवेली वक्फ बोर्ड, सिलवासा के वर्ष 2018-2019 के वार्षिक

प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) दादरा और नागर हवेली वक्फ बोर्ड, सिलवासा के वर्ष 2018-2019 के कार्यकरण

की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

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[Placed in Library, See No. LT 1092/17/19]

2. (एक) वक्फ बोर्ड अंडमान और निकोबार द्वीपसमूह, पोर्ट ब्लेयर के वर्ष 2018-2019 के

वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) वक्फ बोर्ड अंडमान और निकोबार द्वीपसमूह, पोर्ट ब्लेयर के वर्ष 2018-2019 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1093/17/19]

(3) (एक) नेशनल एंटी डोपिंग एजेंसी, नई दिल्ली के वर्ष 2009-2010 से 2017-2018 के

वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नेशनल एंटी डोपिंग एजेंसी, नई दिल्ली के वर्ष 2009-2010 से 2017-2018 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाले नौ विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1094/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the REC Limited (formerly Rural Electrification Corporation Limited), New Delhi, for the year 2018-2019.
- (ii) Annual Report of the REC Limited (formerly Rural Electrification Corporation Limited), New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1095/17/19]

- (b) (i) Review by the Government of the working of the NHDC Limited, Bhopal, for the year 2018-2019.
- (ii) Annual Report of the NHDC Limited, Bhopal, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1096/17/19]

- (c) (i) Review by the Government of the working of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2018-2019.
- (ii) Annual Report of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1097/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Wind Energy, Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Wind Energy, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT
1098/17/19]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

1. The Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulations, 2019 published in Notification No. L-113/2/7/2015-PM/CERC in Gazette of India dated 14th May, 2019.
2. Notification No. L-1/153/2019-CERC published in Gazette of India dated 29th July, 2019, containing corrigendum to the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019.

3. Notification No. L-1(3)/2009-CERC published in Gazette of India dated 29th July, 2019, containing corrigendum to the Notification No. L-1(3)/2009-CERC dated 9th January, 2019.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (3) above.

[Placed in Library, See No. LT 1099/17/19]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT
1100/17/19]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Bio-Energy, Kapurthala, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar

Swaran Singh National Institute of Bio-Energy,
Kapurthala, for the year 2018-2019.

[Placed in Library, See No. LT
1101/17/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Solar Energy Corporation of India, Gurugram, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Solar Energy Corporation of India, Gurugram, for the year 2018-2019.

[Placed in Library, See No. LT 1102/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

- (1) A copy of the Airports Authority of India (Ground Handling Services) Amendment Regulations, 2019 (Hindi and English versions) published in Notification No. AAI/OPS/707/GHR-2018 in Gazette of India dated 24th September, 2019 under Section 43 of the Airports Authority of India Act, 1994, together with an explanatory note.

[Placed in Library, See No. LT 1103/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1104/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL DR. V. K. SINGH (RETD.)) : Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956

S.O.2503(E) published in Gazette of India dated the 12th July, 2019, regarding fee notification for the Project of Delhi-Hapur Section of six lane from design Km. 0.000 to Km. 50.934 (Existing Chainage from Km. 0.000 to Km. 50.000) on NH-9 (Old NH-24) in the State of Uttar Pradesh on Hybrid Annuity Mode.

2. S.O.2504(E) published in Gazette of India dated the 12th July, 2019, regarding fee notification for the Project of Aligarh-Moradabad Section of two lane from design Km. 85.650 to Km. 232.020 (excluding the structure from Km. 108.264 to Km. 108.382 of NH-93 (New NH-509) in the State of Uttar Pradesh on EPC mode.
3. S.O.2505(E) published in Gazette of India dated the 12th July, 2019, regarding fee notification for the Project of Rewa-Katni-Jabalpur Section of four lane from design Km. 311.585 to Km. 360.468 and from Km. 379.465 to Km. 399.657 (existing Km. 311.000 to Km. 359.500 and Km. 378.500 to Km. 397.000) on NH-7 in the State of Madhya Pradesh on EPC basis.
4. S.O.2611(E) published in Gazette of India dated the 22nd July, 2019, regarding fee notification for the Project of Bedma-Dahikonga Section of two lane from design chainage Km. 179.400 to Km. 240.570 (existing chainage from Km. 180.000 to Km. 241.000) on NH-43 (New NH-30) in the State of Chattisgarh under NHDP-IV on EPC mode.
5. S.O.2612(E) published in Gazette of India dated the 22nd July, 2019, regarding fee notification for the Project of Dhamtari-Kanker Section of two lane from design chainage km. 81.500 to Km. 129.912 (existing chainage from Km. 81.500 to Km. 130.000) on NH-43 (New NH-30) in the State of Chattigarh under NHDP-IV on EPC mode.
6. S.O.2613(E) published in Gazette of India dated the 22nd July, 2019, regarding fee notification for the Project of Dahikonga-Jagdalpur Section of two lane from design chainage Km. 240.570 to Km.

297.470 (existing chainage from km. 241.000 to Km. 298.000) on NH-43 (New NH-30) in the State of Chattisgarh under NHDP-IV on EPC.

7. S.O.2741(E) published in Gazette of India dated the 31st July, 2019, regarding fee notification for the Project of Punjab/Haryana Border-Jind Section of four lane from design Km. 238.725 to Km. 307.000 (existing Km. 238.695 to Km. 307.000) on NH-71 (New NH-352) in the State of Haryana under NHDP-IVB on EPC mode.
8. S.O.2742(E) published in Gazette of India dated the 31st July, 2019, regarding fee notification for the Project of Dausa-Lalsot-Kathoon Section of two lane & four lane from design chainage from Km. 0.000 to Km. 83.453 on NH-11A in the State of Rajasthan under NHDP-IVA on Hybrid Annuity Mode.
9. S.O.2847(E) published in Gazette of India dated the 7th August, 2019, regarding fee notification for the Project of Agra Road and Ajmer Road Section of six lane from Km. 0.300 to Km. 46.700 design chainage (Jaipur Ring Road between Agra Road and Ajmer Road) on NH-148C in the State of Rajasthan on EPC Mode.
10. S.O.3020(E) published in Gazette of India dated the 22nd August, 2019, regarding fee notification for the Project of Jabalpur-Mandla-Chilpi Section of two lane from design Km. 0.000 to Km. 21.850 (existing chainage Km. 477.600 of NH-7 to Km. 22.800 of NH-12A) (New NH-30) in the State of Madhya Pradesh under NHDP-IV (Package-01).

11. S.O.3021(E) published in Gazette of India dated the 22nd August, 2019, regarding fee notification for the Project of Ambala-Kaithal Section of four lane from Km. 0.000 to Km. 50.860 on NH-65 in the State of Haryana Under NHDP Phase-III on EPC mode (Package-I).
12. S.O.3022(E) published in Gazette of India dated the 22nd August, 2019, regarding fee notification for the Project of Kanaktora to Jharsugada Section fo four lane from 0.000 to Km. 68.000 on NH-200 in the State of Odisha on EPC.
13. S.O.3133(E) published in Gazette of India dated the 29th August, 2019, regarding fee notification for the project of Four lane of Wardha-Butibori Section from design chainage Km. 465.500 to Km. 524.690 (existing chainage Km. 85.374 to Km. 29.000) of NH-361 in the State of Maharashtra on Hybrid Annuity Mode.
14. S.O.3299(E) published in Gazette of India dated the 16th September, 2019, regarding fee notification for the Project of two laning with paved Shoulder of Rudhauri to Basti side of Ghaghra Bridge section from design Km. 65.870 to Km. 122.300 of NH-233 in the State of Uttar Pradesh under NHDP-IV on EPC mode.
15. S.O.3300(E) published in Gazette of India dated the 16th September, 2019, regarding fee notification for the Project of 4 laning of Ambala-Kaithal Section from design Km. 50.860 to Km. 95.418 (existing Km. 46.980 to Km. 88.135) of NH-65 in the State of Haryana under NHDP Phase-III (Package-II) on EPC mode.

16. S.O.3301(E) published in Gazette of India dated the 16th September, 2019, regarding fee notification for the Project of Four laning of Bijapur-Gulbarga-Homnabad section from design Km. 195.000 to Km. 415.010 of NH-218 (New NH-50) in the State of Karnataka under NHDP Phase-IV on EPC.
17. S.O.3302(E) published in Gazette of India dated the 16th September, 2019, regarding fee notification for the Project of Two laning of Bhopal-Sanchi Section from design Km. 0.000 to Km. 53.775 of NH-86 in the State of Madhya Pradesh under NHDP-III on EPC mode.
18. S.O.3303(E) published in Gazette of India dated the 16th September, 2019, regarding fee notification for the Project of Four laning of Kullu-Manali Section from design Km. 272.000 to Km. 309.345 of NH-21 (New NH-3) in the State of Himachal Pradesh under NHDP Phase-IVB on EPC mode.
19. S.O.3433(E) published in Gazette of India dated the 23rd September, 2019, regarding fee notification for the Project of Four laning of Kota Darah Section from design chainage Km. 256.550 to Km. 290.880 (New chainage Km. 263.160 to Km. 297.490) of NH-12 in the State of Rajasthan on EPC mode.
20. S.O.3606(E) published in Gazette of India dated the 4th October, 2019, regarding rates of fees to be recovered from the users of National Highway No. 354 (old NH 21)(Khemkaran Town to Amritsar Bypass Section) in the State of Punjab on EPC mode.

21. S.O.3745(E) published in Gazette of India dated the 18th October, 2019, regarding fee notification for the project of Two laning of Eepuripalem-Ongole Section from Km. 195.000 to Km. 254.500 (Design Chainage from Km. 184.910 to Km.242.784) of NH-214A (New NH-216) in the State of Andhra Pradesh under NHDP-IV on EPC mode.
22. S.O.3746(E) published in Gazette of India dated the 18th October, 2019, regarding fee notification for the project of Four laning of Yavatmal-Wardha Section from design chainage Km. 400.575 to Km. 465.500 of NH-361 in the State of Maharashtra on Hybrid Annuity Mode.
23. S.O.3747(E) published in Gazette of India dated the 18th October, 2019, regarding fee notification for the project of 4/6 laning of UP/Haryana Border – Yamunanagar-Saha-Barwala-Panchkula Section from Km. 119.022 to Km. 176.400 (existing Km. 118.754 to Km. 179.249) of NH-73 (new NH-7 & 344) in the State of Haryana on EPC mode.
24. S.O.3748(E) published in Gazette of India dated the 18th October, 2019, regarding fee notification for the project of Four laning of Rewa-Katni-Jabalpur Section from design Ch. 242.400 to Km. 311.585 (existing Ch. Km. 242.600 to 311.000) of NH-7 (New NH-30) in the State of Madhya Pradesh under NHDP Phase-IV on EPC mode (Package-I).
25. S.O.3749(E) published in Gazette of India dated the 18th October, 2019, regarding fee notification for the project of Four laning of Raipur-Bilaspur Section from Design Chainage Km. 48.580 to Km.

126.525 (existing chainage Km. 45.860 to Km. 124.650) of NH-200 (New NH-130 & 49) in the State of Chhattisgarh under NHDP-IV on EPC mode.

26. S.O.3839(E) published in Gazette of India dated the 24th October, 2019, regarding fee notification for the project of Four laning of Borkheddi-Yerla-Maharashtra/Telangana Border Section from Km. 36.600 to Km. 174.750 of NH-7 in the State of Maharashtra on EPC.
27. S.O.3840(E) published in Gazette of India dated the 24th October, 2019, regarding fee notification for the Project of Four laning of Mahulia-Bahragora-JH/WB Border Section from existing Km. 277.500 to Km. 333.500 of NH-33 (New NH-18) and Bahragora-Kharagpur Section of NH-6 (New NH-49) from existing Km. 199.200 to Km. 13.587 in the State of Jharkhand on EPC mode.
28. S.O.3980(E) published in Gazette of India dated the 4th November, 2019, regarding fee notification for the Project of Two laning of Chhapra Gopalganj Section from design Km. 0.000 to design Km. 94.258 (existing chainage Km. 0.000 to Km. 93.500) of NH-85 in the State of Bihar Under NHDP-III on EPC.
29. S.O.3981(E) published in Gazette of India dated the 4th November, 2019, regarding fee notification for the Project of Four laning of Rewa-Katni-Jablapur Section from design Km. 399.657 to Km. 467.916 (existing Km. 397.000 to Km. 465.500) of NH-7 (New NH-30) in the State of Madhya Pradesh under NHDP Phase-IV (Package-IV) on EPC mode.

[Placed in Library, See No. LT 1105/17/19]

- (2) A copy of the Highway Administration (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.658(E) in Gazette of India dated 16th September, 2019 under sub-section (3) of Section 50 of the Control of National Highways (Land and Traffic) Act, 2002.

[Placed in Library, See No. LT 1106/17/19]

- (3) A copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Control of National Highways (Land and Traffic) Act, 2002:-

- (i) S.O.3292(E) published in Gazette of India dated 16th September, 2019, regarding establishment of Highway Administration under sub-section (2) of Section 3 of the said Act.
4. S.O.3293(E) published in Gazette of India dated 16th September, 2019, regarding establishment of Highway Administration under sub-section (2) of Section 3 of the said Act.

[Placed in Library, See No. LT 1107/17/19]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

1. कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -

(एक) केरल भूमि विकास निगम लिमिटेड, तिरुवनन्तपुरम के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) केरल भूमि विकास निगम लिमिटेड, तिरुवनन्तपुरम का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1108/17/19]

3. (एक) राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली के वर्ष 2017-18 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(दो) राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली के वर्ष 2017-18 के लेखापरीक्षित लेखाओं की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

4. उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1109/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Micro, Small and Medium Enterprises, Hyderabad, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Micro, Small and Medium Enterprises, Hyderabad, for the year 2017-2018.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1110/17/19]

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Centre (Indo German Tool Room), Aurangabad, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Centre (Indo German Tool Room), Aurangabad, for the year 2018-2019.

[Placed in Library, See No. LT 1111/17/19]

- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Central Footwear Training Institute), Agra, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English

versions) by the Government of the working of the MSME-Technology Development Centre (Central Footwear Training Institute), Agra, for the year 2018-2019.

[Placed in Library, See No. LT 1112/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Process Cum Product Development Centre), Meerut, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Process Cum Product Development Centre), Meerut, for the year 2018-2019.

[Placed in Library, See No. LT 1113/17/19]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo German Tool Room), Ahmedabad, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo German Tool Room), Ahmedabad, for the year 2018-2019.

[Placed in Library, See No. LT 1114/17/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Centre (Central Tool Room), Ludhiana, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Centre (Central Tool Room), Ludhiana, for the year 2018-2019.

[Placed in Library, See No. LT 1115/17/19]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1116/17/19]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Centre (Central Institute of Hand Tools), Jalandhar, for the year 2018-2019, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Centre (Central Institute of Hand Tools), Jalandhar, for the year 2018-2019.

[Placed in Library, See No. LT 1117/17/19]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Fragrance and Flavour Development Centre, Kannauj, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fragrance and Flavour Development Centre, Kannauj, for the year 2018-2019.

[Placed in Library, See No. LT 1118/17/19]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, for the year 2018-2019.

[Placed in Library, See No. LT 1119/17/19]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Central Footwear Training Institute), Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Central Footwear Training Institute), Chennai, for the year 2018-2019.

[Placed in Library, See No. LT 1120/17/19]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Electronics Service and Training Centre), Nainital, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Electronics Service and Training Centre), Nainital, for the year 2018-2019.

[Placed in Library, See No. LT 1121/17/19]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo-German

Tool Room), Indore, for the year 2018-2019, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo-German Tool Room), Indore, for the year 2018-2019.

[Placed in Library, See No. LT 1122/17/19]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Coir Board, Kochi, for the year 2018-2019.

[Placed in Library, See No. LT 1123/17/19]

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12.04 hrs

MESSAGES FROM RAJYA SABHA